

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 3117
ANSWERED ON 20.03.2023

SKILL DEVELOPMENT OF DIFFERENTLY ABLED PERSONS

3117. SHRI RAMESH CHAND BIND:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of skill development schemes taken up and completed in Uttar Pradesh during last three years;
- (b) whether the Government has opened skilled development centre for differently abled persons in Uttar Pradesh in last three years;
- (c) if so, the details thereof; and
- (d) the details of total fund allocated to Uttar Pradesh under skill development scheme in the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c) Under the Skill India Mission, Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill training to all sections of the society, including differently abled persons, through a comprehensive network of skill development centres/institutes across the country, including Uttar Pradesh, under various schemes viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsmen Training Scheme (CTS) through Industrial Training Institutes (ITIs).

Under the schemes of MSDE, the training is provided to all the sections of the society including differently abled persons across all the training centres. No training centre exclusively for differently abled persons has been opened in Uttar Pradesh. However, there is an exclusive Sector Skill Council for Differently abled, namely, Skill Council for PwD (SCPwD) for catering to the needs of the Differently abled candidates and run training in PwD-friendly training centres (TCs). Such centres are structurally designed to enable Differently abled candidates to experience training with ease.

(d) An amount of Rs. 455.39 crore under PMKVY and Rs. 79.37 crore under JSS has been released to the State of Uttar Pradesh during the last three years and current year viz. 2019-20 upto December, 2022. Day-to-day administration as well as financial control in respect of ITIs lies with the respective State Governments/Union Territory Administration. Under NAPS, establishments are incentivised by way of stipend support.
